

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5496  
TO BE ANSWERED ON 28.03.2018**

**UTILISATION OF VACANT LAND**

**† 5496. SHRI RAMESH CHANDER KAUSHIK:  
SHRI KIRTI AZAD:  
SHRI E.T. MOHAMMED BASHEER:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the total area of land under the control of the railways;**
- (b) whether the Railways proposes to exchange its land with the land owned by the State Governments and other agencies for various metro rail networks in the country;**
- (c) if so, the details in this regard;**
- (d) whether the railways has received any proposals in this regard and if so, the details thereof;**
- (e) whether the railways also proposes to allow provision of educational facilities on its land; and**
- (f) if so, the details in this regard along with the present status thereof ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (f) As on 31.03.2017, the total land available with the Railways is approximately 4.76 lakh hectare.**

**Railway has the policy of crossing of railway land by Metro Railway Network which involves limited use of land by a Metro Railway for a specific purpose without conferring upon them any right of possession or occupation of the land and without in any way affecting the Railways' title possession, control and use of the land. Railway also has the policy to exchange land with State Government and Government agencies on equitable cost basis. In recent past, no such proposal has been received by this Ministry.**

**As per extant instructions setting up of only Kendriya Vidyalayas is permitted on Railway land by giving railway land on lease for 99 years.**

**\*\*\*\*\***